

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1826
TO BE ANSWERED ON 28.11.2019**

ALLOCATION OF FUNDS FOR ASSAM UNDER SAUBHAGYA

1826. DR. RAJDEEP ROY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether even after completion of allotted works under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA), a considerable number of un-electrified households remains in the State of Assam;**
- (b) if so, the details thereof;**
- (c) whether the sanctioned funds were only Rs. 2507.97 crore for SAUBHAGYA Scheme against the proposed amount of Rs. 5098.16 crore for the State;**
- (d) if so, the details thereof;**
- (e) whether the Government proposes to sanction additional funds for electrification of every household in the State including Cachar district; and**
- (f) if so, the details thereof?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) : State of Assam reported electrification of all households on Saubhagya portal as on 31.03.2019. Subsequently, Assam reported that there are 02 lakh un-electrified households, identified before 31.03.2019, who were un-willing to take electricity connection earlier, but are now willing. State has been asked to electrify these households under Pradhan Mantri Sahaj Bijli Har Ghar Yojana–Saubhagya. Out of these, 65,979 households have already been electrified up to 31.10.2019.

(c) to (f) : For Assam, projects of Rs.927.87 crore have been sanctioned under Saubhagya and Rs.1,493.57 crore have been sanctioned as additional fund under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) to enable electrification of all households under Saubhagya. In addition to this, projects of Rs.1,535.29 crore have been sanctioned under DDUGJY for various works related to rural electrification including energy access.
